



**Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat Jammu.**

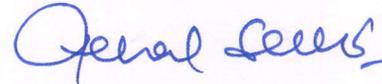
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**Circular**

It has been noticed that various departments/corporations are engaging Standing Counsels before the subordinate courts and High Court of its own without consulting Law Department which has created an anomalous situation effecting the interests of the State.

In order to overcome this practice, it is enjoined upon all the Administrative Secretaries/HOD's not to engage standing counsels of their own without consulting Law Department henceforth.



(Achal Sethi)

Secretary to Government



Copy to the :-

- 1.All Financial Commissioners.
- 2.All Principal Secretaries/Commissioners/Secretaries to Government \_\_\_\_\_ Department.
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- 4.OSDs to Advisors (K),(G),and (S).
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